

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 21.07.2018

S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT ADVOCATE
1	Sh. Prashant Kumar Sharma	S.B. CRLMP No.533/2018, Ravivansh Narain Mathur & Ors. V/s State & Ors. Connected With S. B. CRLMP No.4067/2017, Ravivansh Narain Mathur & Ors. V/s State & Ors.	Mr. Himanshu Maheshwari Mr. Sheetal Kumbhat	Mr. C P Malik Mr. Vikas Bijarania

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 23.07.2018

S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT ADVOCATE
1	Sh. Prashant Kumar Sharma	S.B. CTA No. 25/2018, Smt. Pintu Kanwar V/S Tan Singh.	Mr. Rameshwar Dave	Mr. Rakesh Chotiya
2	Sh. Farzand Ali	S.B. CAM No. 543/2009, Smt. Kamala V/S Nemichand.	Mr. Mahaveer Pareek Mr. S R Godara	Mr. Hemant Jain
3	Sh. Rakesh Kumar Sinha	S.B. CFA No. 337/2016, Kewal Ram V/S Bhikha Ram.	Mr. Suresh Shrimali Mr. Rishabh Shrimali	Mr. Sanjeet Purohit Mr. Keshav Pareek

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 25.07.2018

S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT ADVOCATE
1	Dr. Pramila Acharya	S.B.CTA. No. 13/2018, Smt. Sharda V/S Sohan Ram.	Mr. Bheru Singh Rathore	Mr. Manjula Choudhary

भवदीय

13/07/18
उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण
जोधपुर

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